

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

CUSTOMS APPEAL NO. 11770 OF 2015

[Arising out of Order-in-Original/Appeal No AHD-CUSTM-000-APP-441-14-15 dated 16.03.2015 passed by
Commissioner of CUSTOMS-AHMEDABAD]

Bal Mukund Creation

Appellant

Plot No. 108, Shiv Darshan Society, Div-1,
Puna Simada Road, Punagam, Nr. Yogi Chowk,
Surat, Gujarat
VERSUS

C.C.-Ahmedabad

Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

Appearance:

Present for the Appellant :Shri Paritosh Gupta, Advocate
Present for the Respondent: Shri Sanjay Kumar, Advocate

CORAM:

HON'BLE MR. RAJU, MEMBER (TECHNICAL)

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

Date of Hearing/Decision : **04/09/2024**

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 11630 OF 2015.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)

AD